# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 194 ANSWERED ON 20<sup>TH</sup> JULY, 2023

#### **BS-VI VEHICLES**

#### 194. SHRI SHYAM SINGH YADAV:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the Government maintains a record of the number of automobiles manufactured in India complying with the BS-VI standards in FY 2022-23;
- (b) if so, the details in particular for two and three-wheelers for FY 2022-23 and if not, the reasons therefor;
- (c) whether the Government has issued any SOP/directive for private bus operators, cab aggregators and States to phase out vehicles as per existing BS-6 emission norms; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

(a) and (b) Yes Sir. The number of two and three-wheelers registered with the BS-VI Standards in FY 2022-23, as per centralized vehicle record - VAHAN 4.0, are as follows:

Sr. No.	BS-6 standards in	Two Wheeler registered with BS-standards in F	s Three wheelers registered with BS-6 standards in FY 2022-23
1	1,96,78,885	1,49,24,392	3,62,574

(c) and (d) The Government has not issued any SOP/directive to phase out vehicles as per existing BS-6 emission norms.

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